

THE HIGH COURT OF KERALA

09 SEP 2017

Kochi: 682 031
Dated:02.09.2017PROCEEDINGS

High Court Establishment- filling up of vacancies in the category of Computer Assistant Grade II, High Court on temporary basis – orders issued.

Read : 1. High Court Proceedings No. A2-41333/2017(1) of even date
2. High Court proceedings No. A2-424/2017(3) dated 11.07.2017

ORDER No. A2-41333/2017(2)

1. Smt. Sunila U. S., Higher Grade Office Attendant, High Court [who is on 2nd TBHG] in the scale of pay of ₹ 17500-39500, who is included in the panel for appointment as Computer Assistant Grade II as per the High Court Proceedings read (1) above, is appointed by transfer as Computer Assistant Grade II in the High Court, on temporary basis, in the scale of pay of ₹ 20000-45800, **forthwith**, vice Smt. Meera Mohan Computer Assistant Grade II, High Court temporarily promoted as Computer Assistant Grade I, High Court as per the High Court proceedings read (2) above. She is posted to the Fair Copy (Judicial-III) Section, High Court
2. Smt. Sreedevi P. B., Office Attendant, High Court in the scale of pay of ₹16500-35700, who is included in the panel for appointment as Computer Assistant Grade II as per the High Court Proceedings read (1) above, is appointed by transfer as Computer Assistant Grade II in the High Court, on temporary basis, in the scale of pay of ₹ 20000-45800, **forthwith**, vice Smt. Sheeja N., Computer Assistant Grade II, High Court temporarily promoted as Computer Assistant Grade I, High Court as per the High Court proceedings read (2) above. She is posted to the Mini Online Pool, High Court.
3. Sri. Mathew Sweejan ,Computer Assistant Grade II, High Court now working in Fair Copy (Judicial-III) Section, High Court is transferred and posted to Fair Copy (Judicial- IV), High Court with immediate effect.

P. T. O.

Sl. No. 1 and 2 will be eligible for compensatory allowance @ ₹ 1000/-p.m for attending the cause list work.

Sl. No. 3 will continue to be eligible for compensatory allowance @ ₹ 1000/-p.m for attending the cause list work.

(By Order)



K. V. George
Assistant Registrar(H.G)

9/11

To

The persons concerned.

The Joint Registrars, High Court

The Deputy Registrars concerned, High Court

The Public Relations Officer, High Court.

The Private Secretary to the Chief Justice, High Court.

The Finance Officer, High Court

The Assistant Registrars concerned, High Court

The Assistant Registrar in charge of K Section & Chief Librarian,

High Court

The Section Heads concerned and 'K' Section, High Court

The Confidential Assistants to the Registrars, High Court

The Finance Wing, High Court

The 'G' (Accounts - II & III) Sections, High Court

The 'IT' Section, High Court(for uploading in the website)

The A3 and A4 seats, High Court

The Administrative Records Section, High Court

The file.